

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4339**  
TO BE ANSWERED ON 11.08.2017

**SUPPORT TO TRAINING AND EMPLOYMENT PROGRAMME FOR WOMEN**

4339. SHRIMATI REKHA VERMA:  
DR. KIRIT SOMAIYA:  
SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- (a) the salient features of Support to Training and Employment Programme (STEP) to provide skills and knowledge to women;
- (b) the details of project proposals submitted by eligible institutions/ organisations including Non-Governmental Organisations (NGOs) under the said programme indicating the projects sanctioned and funds allocated, released and utilised along with the number of beneficiaries thereunder during each of the last three years and the current year, State/ UT-wise;
- (c) whether the Government has taken note that a large number of fake NGOs have applied under the programme and if so, the details thereof;
- (d) whether any mechanism is in place to identify the fake NGOs and if so, the details thereof along with the action taken against them; and
- (e) the further measures taken for effective implementation and to expand the reach of the programme?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI KRISHNA RAJ)

- (a) The Ministry has been administering 'Support to Training and Employment Programme (STEP) for Women' since 1986-87 as a 'Central Sector Scheme'. The STEP Scheme aims to provide skills that give employability to women and to provide competencies and skill that enable women to become self-employed/entrepreneurs. The Scheme is intended to benefit women who are in the age group of 16 years and above across the country.
- (b) Proposals under the scheme are submitted by eligible institutions/ organizations including NGOs, and as per qualification/eligibility according to guidelines, approval/selection of projects are done. State/ UT-wise details of projects sanctioned & funds allocated to various organizations during the last 3 years and current year is at **Annexure-I** & **Annexure II** respectively. Number of beneficiaries State/UT-wise covered under the Scheme during the last three years and current year is at **Annexure-III**.
- (c): Sanctioning of projects and the supervision of the progress of projects is done through a very rigorous process so as to eliminate any NGO that doesn't meet the prescribed norms.
- (d): Under the guidelines of STEP Scheme 2016, mechanism is in place to identify/check fake NGOs which is as under:
  - (i) NGOs have to sign up in the NGO-Darpan Portal of NITI Aayog and mandatorily quote the unique ID at the time of application.
  - (ii) A recommendation from the State Government is necessary which inter alia include confirming the physical presence of the NGO before sanctioning of funds of the applied project.
- (e): The guidelines of the scheme are revised regularly to expand the reach of the programme and strengthen the scheme. The guidelines were last revised in August, 2016.

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Statement referred to in reply to Lok Sabha Unstarred Q.No. 4339 to be answered on 11.08.2017 regarding STEP Scheme

State/ UT-wise number of projects sanctioned to the Organizations/NGOs during the last three years and current year (upto 04.08.2017)

S. No.	STATES	Number of projects sanctioned			
		2014-15	2015-16	2016-17	2017-18
1	Andhra Pradesh	-	2	-	-
2	Arunachal Pradesh	-	-	-	-
3	Assam	2	1	-	-
4	Bihar	-	9	-	-
5	Chhattisgarh	-	4	-	-
6	Haryana	-	3	-	-
7	Jammu & Kashmir	-	2	-	-
8	Jharkhand	-	3	-	-
9	Kerala	-	2	-	-
10	Karnataka	1	4	-	-
11	Madhya Pradesh	2	5	-	-
12	Maharashtra	-	5	-	-
13	Manipur	12	-	-	-
14	Mizoram	1	-	-	-
15	Nagaland	1	-	-	-
16	Orissa	-	4	-	-
17	Rajasthan	3	4	-	-
18	Tamil Nadu	-	3	-	-
19	Uttarakhand	-	6	-	-
20	Uttar Pradesh	1	33	-	-
21	Delhi	-	5	-	-
	<b>Total*</b>	<b>23</b>	<b>95</b>	<b>-</b>	<b>-</b>

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**Annexure II**

Statement referred to in reply Lok Sabha Unstarred Q.No. 4339 to be answered on 11.08.2017 regarding STEP Scheme

State/UT-wise release of fund to the Organizations/NGOs during the last three years and current year upto 04.08.2017 under STEP Scheme.

S. No.	STATES	Funds released (Rs. in Lakhs)			
		2014-15	2015-16	2016-17	2017-18
1	Andhra Pradesh	-	42.45	123.64	-
2	Arunachal Pradesh	-	12.68	-	-
3	Assam	73.02	5.24	43.95	-
4	Bihar	-	80.61	26.12	-
5	Chhattisgarh	-	39.47	21.67	7.36
6	Gujarat	-	-	-	-
7	Himachal Pradesh	-	-	-	-
8	Haryana	-	26.76	11.38	-
9	Jammu & Kashmir	42.30	17.54	5.42	-
10	Jharkhand	-	29.96	7.80	-
11	Kerala	-	20.43	-	-
12	Karnataka	89.78	33.04	144.36	-
13	Madhya Pradesh	107.74	106.67	172.98	12.50
14	Maharashtra	10.22	59.43	36.30	9.02
15	Manipur	220.33	101.24	95.17	15.57
16	Meghalaya	-	-	-	-
17	Mizoram	10.56	-	-	-
18	Nagaland	47.67	-	-	-
19	Orissa	-	52.57	17.46	-
20	Punjab	74.03	27.94	-	-
21	Rajasthan	17.10	22.09	4.42	-
22	Sikkim	-	-	-	-
23	Tamil Nadu	-	37.09	-	-
24	Tripura	-	-	-	-
25	Uttaranchal	18.86	51.92	4.88	5.80
26	Uttar Pradesh	20.54	328.77	156.31	1.09
27	West Bengal	-	8.02	-	-
28	Delhi	-	65.23	13.94	-
29	For evaluation study	8.07	4.60	-	-
	<b>Total</b>	<b>740.22</b>	<b>1173.75</b>	<b>885.87</b>	<b>51.36</b>

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Statement referred to in reply to Lok Sabha Unstarred Q.No. 4339 to be answered on 11.08.2017 regarding STEP Scheme

State/UT-wise beneficiaries covered during the last three years and current year upto 04.08.2017 under STEP Scheme .

S. No.	STATES	Beneficiaries covered			
		2014-15	2015-16	2016-17	2017-18
1	Andhra Pradesh	800	2000	2191	-
2	Arunachal Pradesh	-	450	-	-
3	Assam	50	675	1600	-
4	Bihar	-	-	400	-
5	Chhattisgarh	-	-	400	200
6	Gujarat	-	-	-	-
7	Himachal Pradesh	-	-	-	-
8	Haryana	-	-	200	-
9	Jammu & Kashmir	5500	-	200	-
10	Jharkhand	-	-	200	-
11	Kerala	770	350	-	-
12	Karnataka	6666	6298	4434	-
13	Madhya Pradesh	520	975	2014	200
14	Maharashtra	3609	125	350	180
15	Manipur	1505	2925	2250	150
16	Meghalaya	-	-	-	-
17	Mizoram	-	150	-	-
18	Nagaland	563	200	-	-
19	Orissa	250	-	300	-
20	Punjab	5000	-	-	-
21	Rajasthan	250	-	200	-
22	Sikkim	-	-	-	-
23	Tamil Nadu	-	-	-	-
24	Tripura	-	-	-	-
25	Uttaranchal	3180	-	500	50
26	Uttar Pradesh	1810	985	2850	80
27	West Bengal	480	-	-	-
28	Delhi	-	-	150	-
	<b>Total</b>	<b>30953</b>	<b>15133</b>	<b>18239</b>	<b>860</b>

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